

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:48
ANSWERED ON:22.02.2013
FUNCTIONING OF NABARD
Singh Shri Sushil Kumar

Will the Minister of FINANCE be pleased to state:

- (a) whether the National Bank for Agricultural and Rural Development (NABARD) is functioning effectively in the country;
- (b) if so, the details thereof including the measures being taken to facilitate credit flow to farmers for the development of agriculture and agro industries during the last three years; and
- (c) the details of funds allocated, released and utilised under the Rural Infrastructure Development Fund (RIDF) maintained by the NABARD during the last three years and the current year, programme-wise?

Answer

The Minister of State in the Ministry of Finance (Shri Namo Narain Meena)

(a) & (b):- Yes, Sir. The NABARD was established by an Act of Parliament on 12 July 1982, as a Development Bank with a mandate for providing and regulating credit and other facilities for promotion and development of agriculture, small-scale industries, cottage and village industries, handicrafts and other rural crafts and other allied economic activities in rural areas with a view to promoting integrated rural development. NABARD has taken various measures relating to promotion of credit in the field of agriculture which includes extending refinance to rural financial institutions, cooperatives and Regional Rural Banks (RRBs) for short term crop loan as well as refinance for investment credit or agricultural term loans. The details of refinance extended by NABARD during the last three years are given below:-

Rs. in crore		2009-10	2010-11	2011-12
Refinance for short term crop loans		24, 715	34, 196	48, 981
Refinance for Investment credit		12009	13485	15421

(c):- The details of funds allocated, sanctioned and disbursed under Rural Infrastructure Development Fund (RIDF) during the last three years and current year (up to 31 December 2012) are as under:-

Year	Allocation	Sanctioned	Disbursed
2009-10	20500#	22129.82#	18887.54#
	#(including Rs. 6500 Cr. sanctioned for National Rural Road Agency)		
2010-11	16000	18314.88	12060.04
2011-12	18000	20701.12	14168.19
	(including Rs.2000 Cr. for Warehousing) (Excluding Rs. 759 Cr Refinanced to banks under Warehousing)		
2012-13	20000	14997.35	6917.43
	(upto (including Rs. 5000 cr for warehousing)		
Dec 2012			